CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00308/2019

DATED THIS THE 14TH DAY OF MARCH, 2019

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

Sampath S., S/o Sundaramurthy, Aged 52 years, working as Senior Technical Assistant, Forest Survey of India, South Zone, 8th Floor, Kendriya Sadan, Koramangala, Bengaluru – 560 034 Residing at No. 27/2B, 2nd Cross, 1st Main, Sarakki Garden, J.P. Nagar 6th Phase, Bengaluru 560 078 (By Advocate Shri A.R. Holla)

..... Applicant

Vs.

1. Union of India
By Secretary,
Ministry of Environment,
Forest and Climate Change,
Prithvi Block, 1st Floor,
Indira Paryavaran Bhavan,

Jor Bagh Road, Aliganj, New Delhi – 110 003

- 2. The Director General, Forest Survey of India, Kaulagarh Road, P.O: IPE, Dehra Dun – 248 195
- 3. The Joint Director P&A, Forest Survey of India, Kaulagarh Road, P.O: IPE, Dehradun – 248 195
- 4. The Secretary, Union Public Service Commission, Dolpur House, Shahjahan Road, New Delhi – 110 069

....Respondents

ORDER (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

After hearing, the learned counsel wants to withdraw the OA with liberty to file a fresh OA. Therefore, the OA is dismissed as withdrawn. No order as to costs.

(C.V. SANKAR)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/00308/2019

Annexure-A1: Copy of the notification dated 23.11.1994

Annexure-A2: Copy of the seniority list of Technical Assistants

Annexure-A3: Copy of the letter dated 23.10.2017

Annexure-A4: Copy of the letter dated 30.11.2017

Annexure-A5: Copy of the letter dated 20.12.2017

Annexure-A6: Copy of the letter dated 20.07.2018

Annexure-A7: Copy of the letter dated 16.08.2018

Annexure-A8: Copy of the applicant's representation dated 18.09.2018

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